


10(1)/CESTAT/Display board/2014
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066

Date: 19.02.2019

OFFICE ORDER

A new provision has been made in the website for online display of current item number taken up by the Bench. The Court Masters are directed to enter the item number in the module just before it being called in the Court. The Deputy Registrar/Assistant Registrar may make provision for display of the item number on Smart LFD 48" TV installed at appropriate places. The local programmer may impart necessary training to the Court Masters/Dealing Assistant who attend the Court. The use, maintenance and safety of the TVs will be the collective responsibility of the HOO and Court Masters.


(Bineesh Kumar K.S)
Registrar

Copy to:

- 1 SPS to Hon'ble President/Hon'ble Members CESTAT, All Benches
- 2 Dy.Registrar/Assistant Registrar, CESTAT All Benches(with direction to provide one TV for each Court Room and one each for Bar Association room and Office of the Commissioner(AR within the Chamber of an officer).
- 3 Court Masters/Court Dealing Assistant, CESTAT all Benches
- 4 Office copy/Guard File/Website